

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE : SOUTH-WEST
DWARKA COURTS : NEW DELHI**

**DUTY ROSTER (REGULAR) FOR THE MONTH OF MARCH - 2020
AT DWARKA COURTS : DELHI**

The following Metropolitan Magistrates will work as Duty Magistrate at South-West District, Dwarka Courts, New Delhi, on the dates mentioned against their names. It is enjoined upon the Duty Magistrate to hold trial of accused persons involved in petty cases whenever necessary and to attend to all urgent matters, such as recording of dying declaration, statement U/s. 164 Cr.P.C. etc. whenever such matter is placed before them. They should always be available at their residence on the day of duty. The Magistrate named stand deputed for the purpose of trial of demonstrators who may be arrested on the date on which they are performing their duties. The fresh Traffic/STA Challans filed during holidays shall be disposed of by the Duty Magistrate (Traffic), for which separate roster is prepared.

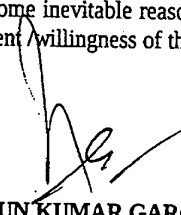
On Sundays, Second Saturday and other Holidays they are required to reach court by 11:00 a.m. and shall not leave before 5:00 p.m. or till the disposal of the remand and other misc. work whichever is later. Even on working days, Duty Magistrate is expected to remain in the court till 5:00 p.m. The Duty Magistrate would be assisted by his/her own staff.

S. No	Name of the Magistrate	Working days	Holidays	Court No
1	Sh. Animesh Bhaskar Mani Tripathy, Ld. MM-02 (NI Act), R/o - C-36, Gujranwala appt, Block -J, Vikaspuri, New Delhi.	02.03.2020 03.03.2020	01.03.2020 22.03.2020	212
2	Sh. Kamran Khan, Ld. MM -01, R/o- Flat no. 718, Technology Apartments, IP Extension, Patparganj, Delhi - 92	04.03.2020 05.03.2020	29.03.2020 09.03.2020 10.03.2020	13
3	Sh. Anuj Bahal, Ld. MM -04 R/o -Flat No. C-1002, Shri Durga Apartment, Plot No. 6A, Sector-11, Dwarka, New Delhi-110075	06.03.2020 07.03.2020	14.03.2020	12
4	Sh. Umesh Kumar, Ld. MM - 04 (NI Act) R/o W. Z 231 B, Madipur, New Delhi - 110063	11.03.2020 12.03.2020	15.03.2020	211
5	Sh. Pranat Kumar Joshi, Ld. MM - 06 (NI Act) R/o Flat no. 134, Rohit Apartments, Plot 30, Sector - 10, Dwarka, New Delhi.	13.03.2020 16.03.2020	08.03.2020	216
6	Sh. Deepak Kumar-II, Ld. MM - 06 R/o - 632, Gali No. 4, Subhash Market, Kotla Mubarak Pur, New Delhi.	17.03.2020 18.03.2020		14
7	Ms. Paridhi Gupta, Ld. MM - 03 R/o Flat No. 1064, Plot No. 4, Rajni Gandha Apartment, Sector-10, Dwarka, New Delhi-110075	19.03.2020 20.03.2020		11
8	Sh. Sukhman Sandhu, Ld. MM -01 (NI Act) R/o 134, Rohit Apartments, Plot 30, Sector 10 Dwarka, New Delhi.	21.03.2020 23.03.2020		203
9	Sh. Deepak Vats, Ld. MM -05 R/o - 385, Old Gurgaon Road, Samalka New Delhi.	24.03.2020 25.03.2020		09
10	Sh. Mridul Gupta, Ld. MM (MCD) R/o B-301, Judicial Officers flats, Sector 26 Rohini, Delhi.	26.03.2020 27.03.2020		02
11	Sh. Ashish Kumar Meena, Ld. MM - 02 R/o - Flat no. 69, IES Apartments, Plot No. 9, Sector- 4, Dwarka, New Delhi-110075	28.03.2020 30.03.2020		10
12	Ms. Richa Gusain Solanki, Ld. MM-07 R/o - 431, Rama Apartments, Sector -11, Dwarka New Delhi.	31.03.2020		309

[Handwritten Signature]

REMARKS :

1. When any working days is declared a holiday, the Duty Magistrate on that day will be deemed as Duty Magistrates for whole of the day without any further orders. Further he/she would deal with Traffic/STA Challans of Circle Najafgarh, IGI Airport, Janak Puri, Mayapuri, R.K. Puram, Delhi Cantt., Palam Airport, Kapashera & Dwarka pertaining to impounded vehicles on that day.
2. It is impressed upon all the MMs not to leave any pending work in their courts without signing viz. orders passed on the day, regular files, Misc. work, bail bond and release warrants etc. The MMs are further directed to take special care that in no case they would leave the court without signing the release warrants, once the bail bond has been accepted by them, even while proceeding on half day leave, and not to leave such work for the duty M.M. of that day. In an exceptional case if an MM had left the court after accepting the bail bond and without signing release warrants, the release warrants may be signed by the concerned Duty Magistrate after taking report in writing from the Reader/Ahmad of the concerned court and in such eventuality the Duty Magistrate shall submit a report of his having signed the release warrant of a particular court along-with the report so received by him from the staff of that court to the undersigned on the following day.
3. The Duty MM deputed for holidays, Second Saturday and Sundays, etc. shall look after the cases of CBI, Warrant of Arrest issued by the authorities beyond Delhi. He shall also dispose off the matters presented by Railway Police and all other matters not specifically mentioned herein.
4. The Duty Magistrate is not supposed to deal with the regular files of any court.
5. The Duty Magistrate will not look after the court work of his/her link magistrate.
6. The Duty Magistrate is supposed to consider remand applications filed by the Investigation Officers after 4:00 pm besides considering the bail bond and surety bond in pursuance to bail orders passed by Hon'ble Supreme Court, Hon'ble High Court, and Ld. Sessions Court on the same day. It is further being specified that in case the bail orders passed by Hon'ble Supreme Court of India or Hon'ble High Court are received in any Magisterial court after 4:00 pm. even if the same has been passed on any previous date, the bail bond/surety bond with respect to such orders, if put up before the Duty Magistrate, is supposed to be considered by him. (This is with reference to letter no. 1542-1631/CIR/CMM/2005 Delhi, Dated 10.02.2006 of Ld. C.M.M. Delhi).
7. The Duty MM of the day shall report at Video Conferencing Room latest by 11:30 AM and shall dispose off the work.
8. The MMs deputed for duty on holidays, second Saturdays and Sundays and actually worked on such day(s) will be entitled to avail of special casual leave (Compensatory Leave) in lieu of duty performed on such day(s) as per rules. (This is with reference to Endst. No. 6546-63/Rules/DHC dated:06/03/2012 and the Members of the staff of their court will be entitled to avail of Special Casual leave (Compensatory) in lieu of duty performed on such day(s) as per rules (This is with reference to letter no.19718/DHC/GAZ./ dated : 12/05/1999 of Ld. District & Sessions Judge, Delhi) who actually work day(s). The Special Casual Leave (Compensatory Leave) of MMs shall be routed through and after the verification of the undersigned. The MMs while forwarding the application of the staff for grant of such Spl. C.L. (Compensatory Leave) shall certify that the official concerned had actually worked on a particular day.
9. The Judicial Officers who are deputed as Duty Magistrate, if summoned for the day of such duty to appear as witness in a court located in the court complex other than the place of posting will send a formal request in advance to the court where he/she is to appear as a witness for his/her exemption from court attendance. If the court in question again intimate to the officer requiring his/her attendance for that date he/she may attend the court in the forenoon session under intimation the undersigned (ref. S.O. Issued by the Ld. Distt. & Sessions Judge, Delhi vide letter no. 42534-684/DM/Gaz. Dated 20-10-1999).
10. On a working day, in case the Duty Magistrate happens to be on leave or not available due to some unavoidable reasons, his link magistrate will look after the work of duty magistrate only for the day without any further orders and in the absence of 1st Link M.M the 2nd Link M.M will look after the work of the duty Magistrate only and so on without any further orders. The reader/Ahmad of the court of Duty Magistrate will intimate the Link Magistrate about the non availability of Duty Magistrate in advance and send information in this regard to the office of the undersigned in writing. In case of emergency, if the Duty Magistrate is not available on holidays due to some inevitable reasons he/will send a formal request one day in advance for change of duty alongwith the written consent/willingness of the officer agreeing to perform duty in his/her place, to the office of the undersigned.


ARUN KUMAR GARG
ADDL. CHIEF METROPOLITAN MAGISTRATE
(SOUTH-WEST), DWARKA : NEW DELHI

No. D-14 DR(R)/CMM/S-WD/DWK/NEW DELHI/2020

Delhi, Dated 28.02.2020

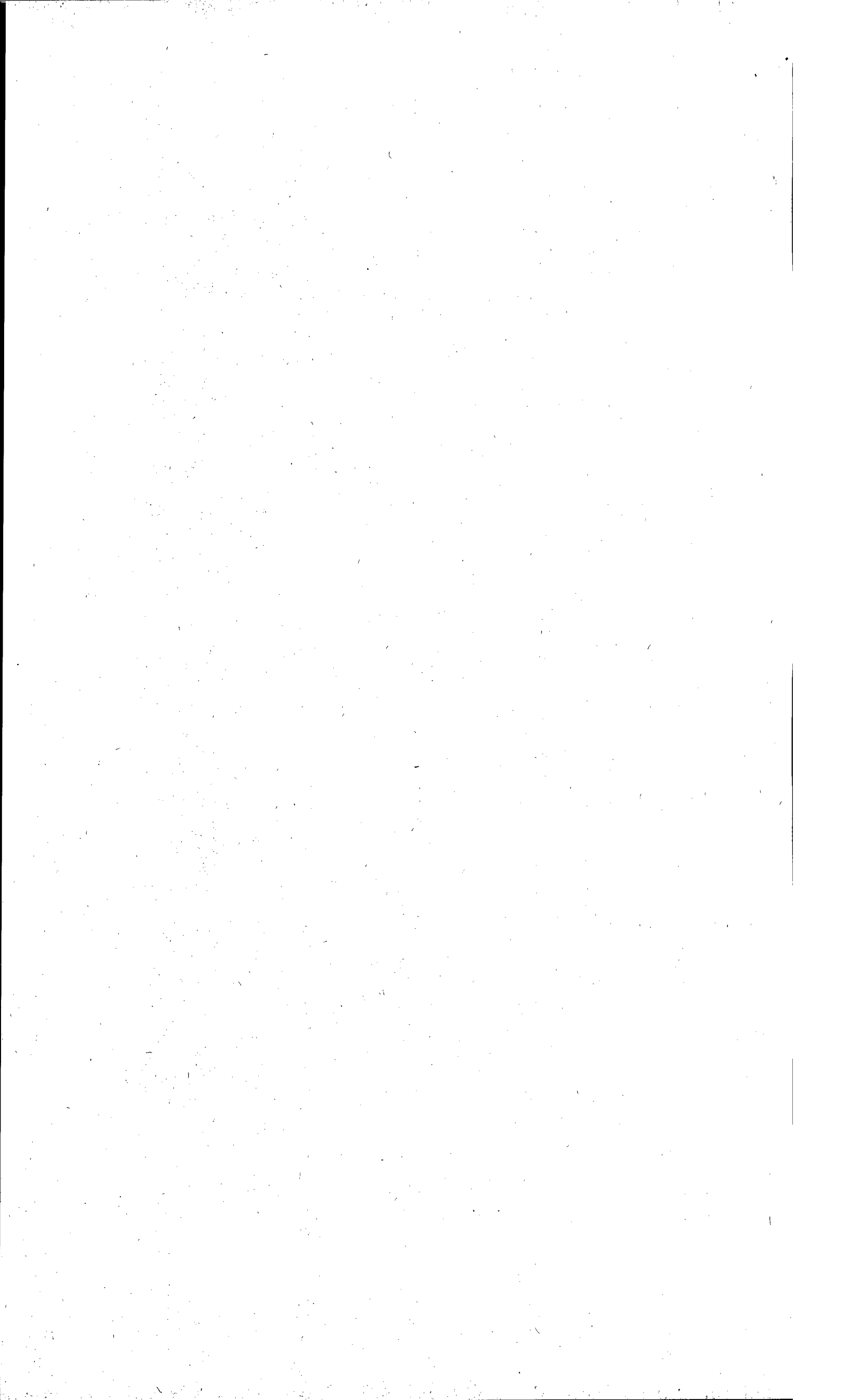
Copy forwarded for information & necessary action to:

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge H.Q., South-West District, Dwarka Courts, Central, West (THC), New Delhi (PHC), South & South East (Saket), Shahdara, East & North East (KKD), North & North West (Rohini), Delhi.
3. The Ld. Chief Metropolitan Magistrate, All Districts, Delhi/New Delhi.
4. All Ld. Metropolitan Magistrates, South-West District, Dwarka Courts, New Delhi.

5. The Officer Incharge, Pool Car, South-West District, Dwarka Courts, New Delhi.
6. The Secretary, Delhi Legal Aid, South-West District, Dwarka Courts, New Delhi.
7. The Director of Prosecution, THC, Delhi.
8. The A.O., Judicial, Office of the District & Session Judge, H.Q., THC, Delhi.
9. The A.O., Judicial, Office of the District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
10. In-charge Nazarat Branch, Filing, Office of the The District & Sessions Judge, South-West District, Dwarka Courts.
11. The Commissioner of Police, New Delhi DCP's, South-West District, Dwarka Courts, New Delhi.
12. The Care Taking Branch, Office of The District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
13. The Secretary, Bar Association, THC, PHC, Rohini, Karkardooma & Dwarka Courts, Delhi.
14. The Supdt. Jail, New Delhi/Lock-Up Incharge, South-West District, Dwarka Courts, New Delhi.
15. District Court Web-Site Committee, Tis Hazari Courts.
16. Reader to CMM/ACMM South-West District, Dwarka Courts, New Delhi.
17. I.G. (Prison), Tihar Jail, Delhi, New Delhi.
18. Concerned, Law Officer, Tihar Jail.
19. In-charge, Video Conferencing, South-West District, Dwarka Courts, New Delhi.
20. Cashier, Distt. & Sessions Judge Courts, THC, Dwarka, Delhi.
21. Facilitation Centre/PRO.
22. Notice Board of South-West District, Dwarka Courts, New Delhi.
23. Office File.



ARUN KUMAR GARG
ADDL. CHIEF METROPOLITAN MAGISTRATE
(SOUTH-WEST), DWARKA : NEW DELHI



OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE : SOUTH WEST
DISTRICT : DWARKA COURTS

DUTY ROSTER FOR MMs (TRAFFIC) FOR THE MONTH OF MARCH 2020
AT DWARKA COURTS : DELHI

The following Metropolitan Magistrates will work as Duty Magistrate (Traffic) at Dwarka Courts, Delhi, on the dates mentioned against their names. It is enjoined upon the Duty Magistrate to dispose off all the Traffic/ STA challans of impounded vehicles pertaining to the Traffic Circle of Najafgarh, IGI Airport, Janak Puri, Mayapuri, R.K. Puram, Delhi Cantt., Palam Airport, Kapashera & Dwarka filed during the holidays (i.e. Sundays, Second Saturday and other Holidays).

The MMs are required to reach court by 11:00 a.m. and remain there up to 5:00 p.m. or till the disposal of the challans work whichever is late. The MMs so deputed as Duty Magistrate (Traffic) would be assisted by his/her own staff.

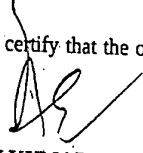
S. NO.	Name of the Magistrate	Holidays	Court No
1	Ms. Richa Gusain Solanki, Ld. MM-07 R/o - 431, Rama Apartments, Sector -11, Dwarka New Delhi.	01.03.2020	309
2	Ms. Paridhi Gupta, Ld. MM-03 R/o Flat No. 1064, Plot No. 4, Rajni Gandha Apartment, Sector-10, Dwarka, New Delhi-110075	08.03.2020 10.03.2020	11
3	Ms. Manisha Tripathy, Ld. MM -04 (Mahila Court) R/o D-93, Saket Court Residential Complex New Delhi.	09.03.2020	311
4	Ms. Meenu Kaushik, Ld. MM-03 (Mahila Court) R/o H. no. 6, Sahriday Apartments, A4 Paschim Vihar Delhi.	14.03.2020	312
5	Ms. Shivani Chauhan, Ld. MM-01 (Mahila Court) R/o - E- 75, W 4 Road, Sainik Farms, New Delhi.	15.03.2020	313
6	Sh. Mridul Gupta, Ld. MM (MCD) R/o B-301, Judicial Officers flats, Sector 26 Rohini, Delhi.	22.03.2020	02
7	Sh. Ashish Kumar Meena, Ld. MM - 02 R/o - Flat no. 69, IES Apartments, Plot No. 9, Sector-4, Dwarka, New Delhi-110075	29.03.2020	10

REMARKS:

- The Traffic/STA/Challans of impounded Vehicles pertaining to the Traffic Circle of Najafgarh, IGI Airport, Janak Puri, Mayapuri, R.K. Puram, Delhi Cantt., Palam Airport, Kapashera & Dwarka shall be presented for disposal before the MMs on duty on second Saturdays/Sundays and Holidays at Dwarka Courts, New Delhi.
- When any working day is declared holiday the Metropolitan Magistrate working as Duty Magistrate as per the Duty Roster(Regular) will work as Duty Magistrate (Traffic) as well as and all the challans pertaining to the impounded vehicles of the above circles will be dealt by him/her.
- The Metropolitan Magistrate (Traffic) deputed as Duty Magistrate shall not be allowed to avail leave on the day of his/her duty in any circumstances. Metropolitan Magistrates (Traffic) may only be allowed to change his/her day of duty on mutual exchange basis with prior permission of the undersigned.
- It is impressed upon the Duty MMs to complete their court work in every manner before leaving the court i.e. signing of release orders of impounded vehicles, collection of fine etc. and shall not leave any work pending. He/she will also send a report in respect of the disposal of challans presented before him/her on the day of his/her duty, circle-wise, to the other concerned MMs (Traffic) for their information and necessary action.
- The MMs deputed for duty on Second Saturdays/Sundays/Holidays and the assisting staff of their courts will be entitled to avail Special Casual Leave (Compensatory) in lieu of duty performed on such day(s) as per rules. The Special Casual Leave (Compensatory) of MMs be routed through and after verification by undersigned. The MMs while forwarding the

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application of the staff for grant of such Special Casual Leave (Compensatory) shall certify that the official concerned had actually worked on the particular day/days.

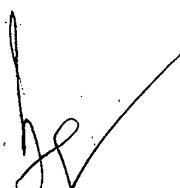

ARUN KUMAR GARG
ADDL. CHIEF METROPOLITAN MAGISTRATE
(SOUTH-WEST), DWARKA : NEW DELHI

No. D - 15 DR(T)/CMM/S-WD/DWK/NEW DELHI/2020

Delhi, Dated 28.02.2020

Copy forwarded for information & necessary action to:

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge H.Q., Tis Hazari Courts, South-West District, Dwarka Courts, Central, West (THC), New Delhi (PHC), South & South East (Saket), Shahdara, East & North East (KKD), North & North West (Rohini)
3. The Ld. Chief Metropolitan Magistrate, All Districts, Delhi/New Delhi.
4. All Ld. Metropolitan Magistrates, South-West District, Dwarka Courts, New Delhi.
5. The Officer Incharge, Pool Car, South-West District, Dwarka Courts, New Delhi.
6. The Secretary, Delhi Legal Aid, South-West District, Dwarka Courts, New Delhi.
7. The Director of Prosecution, THC, Delhi.
8. The A.O., Judicial, Office of the District & Session Judge, H.Q., THC, Delhi.
9. The A.O., Judicial, Office of the District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
10. In-charge Nazarat Branch, Filing, Office of the The District & Sessions Judge, South-West District, Dwarka Courts.
11. The Commissioner of Police, New Delhi DCP's, South-West District, Dwarka Courts, New Delhi.
12. The Care Taking Branch, Office of The District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
13. The Secretary, Bar Association, THC, PHC, Rohini, Karkardooma & Dwarka Courts, Delhi.
14. The Supdt. Jail, New Delhi/Lock-Up Incharge, South-West District, Dwarka Courts, New Delhi.
15. District Court Web-Site Committee, Tis Hazari Courts.
16. Reader to CMM/ACMM South-West District, Dwarka Courts, New Delhi.
17. I.G. (Prison), Tihar Jail, Delhi, New Delhi.
18. Concerned, Law Officer, Tihar Jail.
19. In-charge, Video Conferencing, South-West District, Dwarka Courts, New Delhi.
20. Cashier, Distt. & Sessions Judge Courts, THC, Dwarka, Delhi.
21. Facilitation Centre/PRO.
22. Notice Board of South-West District, Dwarka Courts, New Delhi.
23. Office File.


ARUN KUMAR GARG
ADDL. CHIEF METROPOLITAN MAGISTRATE
(SOUTH-WEST), DWARKA : NEW DELHI

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE : SOUTH-WEST
DWARKA COURTS : NEW DELHI**

EVENING COURT ROSTER FOR THE MONTH OF MARCH 2020

As approved by Ld. District & Session Judge South-West District, Dwarka Courts, the following Judicial Officers shall hold the Evening Courts at South-West District Courts, Dwarka, New Delhi during the month of **MARCH, 2020**.

Evening Court No.	Name of Judicial Officers	Room No.
I	Sh. Ashish Kumar Meena, Ld. MM - 02	10
II	Sh. Anuj Bahal, Ld. MM - 04	12
III	Sh. Animesh Bhaskar Mani Tripathy, Ld. MM -02 (NI Act)	212
IV	Ms. Tarunpreet Kaur, Ld. MM -03 (NI Act)	206
V	Sh. Umesh Kumar, Ld. MM-04 (NI Act)	211
VI	Sh. Pranat Kumar Joshi, Ld. MM-06 (NI Act)	216
VII	Ms. Uditia Jain, Ld. MM-08 (NI Act)	215
VIII	Ms. Paridhi Gupta, Ld. MM-03	11

Note:-

- Whenever the Evening Court Judge is on leave or busy in administrative work etc. or is not available due to any reason, he/she shall intimate to the office of the undersigned.
- Presiding Office of Evening Court, South-West, Dwarka Courts, New Delhi, will be assisted by his/her own staff consisting of Reader, one Stenographer and one Orderly.
- The link Roster of the Evening Courts would be as under: -

Ld. MM Presiding Evening Court No.	Link	Ld. MM Presiding Evening Court No.
I	<==>	II
III	<==>	IV
V	<==>	VI
VII	<==>	VIII

As per circular no. D-60/CMM/SW/Dwarka/2016/New Delhi dated 16.08.2016, the Jurisdiction of PS of Evening courts, at Dwarka Courts is as under:-

S. NO.	Evening court NO.	Police Stations
1	Evening court no. I	PS Dwarka South, Dwarka North & Dwarka Sector 23
2	Evening court no. II	PS Domestic Airport.
3	Evening court no. III	PS Dabri & Bindapur.
4	Evening court no. IV	PS Palam Village & Kapashera.
5	Evening court no. V	PS Vikaspuri.
6	Evening court no. VI	PS Chawla, Najafgarh, J P Kalan, PS BH.D Nagar,
7	Evening court no. VII	PS Janakpuri.
8	Evening court no. VIII	PS Uttam Nagar PS Mohan Garden.

[Signature]

4. Whenever Presiding Officer of any Evening Court is on leave or busy in Administrative work or is not available due to any reason, his / her work shall be looked after by Link Magistrate presiding the Court shown in the opposite column. In case both the said MMs are on leave or not available for similar reason, the MMs who are mentioned immediately below the MM concerned shall work as next link MM and shall look after the work of Court of MM which is mentioned above it. In case even the next link MM mentioned immediately below the concerned MM is on leave or similarly not available, the MM which is mentioned immediately below thereafter shall work as next link MM and so on and so forth. The two MMs mentioned in the first horizontal line shall be deemed to be MMs placed immediately below the two MMs mentioned in the last horizontal line in the roster for the above purpose. The aforesaid arrangement shall be operative in absence of specific order of undersigned to the contrary.
5. It is further impressed upon the Judicial Officers holding the Evening Courts that they shall hold their respective courts in the rooms specifically earmarked for the said purpose and not in their own regular court rooms.

ARUN KUMAR GARG
ADDL. CHIEF METROPOLITAN MAGISTRATE
(SOUTH-WEST), DWARKA : NEW DELHI

No. D -16 EC/CMM/S-WD/DWK/NEW DELHI/2020

Delhi, Dated 28.02.2020

Copy forwarded for information & necessary action to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
(Through Ld. District & Sessions Judge, Dwarka Courts, New Delhi).
2. The Ld. District & Sessions Judge, All District, Delhi/New Delhi.
3. The Ld. Officer Incharge, Pool Car, Dwarka Courts.
4. The Commissioner of Police, Delhi.
5. The Ld. CMMs, all District, Delhi/New Delhi.
6. The Officer concerned with the request to send the name of staff/court staff alongwith details of days that they have attended/hold the Evening Court in the month of February 2020 as per proforma, through their respective Court/office directly to the office of Ld. District & Sessions Judge, Dwarka Courts, so that payment of special allowances is not delayed.
7. The Secretary, Delhi Legal Service Authority, South-West District, Dwarka, New Delhi.
8. The Ld. Administrative Civil Judge, South-west District, Dwarka Courts, New Delhi.
9. The DCP (South West), New Delhi (Through the office of the commissioner of police, Delhi).
10. The Director of prosecution, Delhi.
11. The Accounts officer, South-west District.
12. The AO(J)/ Branch Incharge, Administration Branch, Computer Branch, General Branch, Care Taking Branch, Pool Car, Dwarka Courts.
13. The Officer Incharge, Computer Branch, with the request to depute sufficient staff for the smooth functioning of the Evening Courts, Dwarka Courts, Delhi.
14. The Incharge, Care Taking Branch, Dwarka Courts
15. The A.O (J), Judicial Branch (South-west District), Dwarka Courts, Delhi.
16. The Incharge, CMM Office, South-west District, New Delhi.
17. The Secretary, Bar Association, South-west District, Dwarka Courts, New Delhi.
18. The PRO/APRO, Dwarka Courts, THC,PHC, KKD, Rohini Courts & Saket Courts, Delhi.
19. The A.O J/Incharge, Evening Court Cell, Dwarka Courts, New Delhi.
20. Accounts Branch, South-west District, Dwarka Courts, New Delhi.
21. The Cashier, Cash Branch, South-west District, Dwarka Courts, New Delhi.
22. For uploading on LAYERS.
23. For uploading on centralized web-site through LAYERS.
24. PS to Ld. District & Sessions Judge, South-west District, Dwarka Courts, New Delhi.
25. Reader to CMM, South-west District, Dwarka Courts, New Delhi.
26. Notice Board/ Office file.

ARUN KUMAR GARG
ADDL. CHIEF METROPOLITAN MAGISTRATE
(SOUTH-WEST), DWARKA : NEW DELHI